

**IN THE INCOME TAX APPELLATE TRIBUNAL DELHI
(DELHI BENCH 'B' NEW DELHI)
BEFORE YOGESH KUMAR U.S., JUDICIAL MEMBER
AND
SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

ITA No. 2853/DEL/2025 (A.Y. 2021-22)

M/s Anand Triplex Board Pvt. Ltd. Corresponding Address: A-60, Saket, Meerut-250003 Reg Add: E 181, 1 st Floor, Greater Kailsah, New Delhi PAN: AAECA9305M	Vs	Income Tax Department Government of India, New Delhi and DCIT-Circle 1(1), Delhi
Appellant		Respondent
Assessee by	Sh. Ramit Kakkar, Adv	
Revenue by	Sh. Rajesh Kumar Dhanesta, Sr. DR	
Date of Hearing	19/11/2025	
Date of Pronouncement	21/11/2025	

ORDER

PER YOGESH KUMAR, U.S. JM:

The present appeal is filed by the Assessee against the order of Ld. Commissioner of Income Tax (Appeals) /Addl/JCIT(A)-1, Nagpur, ('Ld. CIT(A)' for short), New Delhi dated 27/02/2025 for the Assessment Year 2021-22.

2. The Assessee's Representative filed letter dated 19/11/2025 for withdrawal of the present Appeal. The said letter dated 19/11/2025 is placed on record and the Appeal of the Assessee is dismissed as withdrawn.

Order pronounced in the open court on 21st November, 2025

Sd/-
**(MANISH AGARWAL)
ACCOUNTANT MEMBER**

Sd/-
**(YOGESH KUMAR U.S.)
JUDICIAL MEMBER**

Date:- 21.11.2025
R.N, Sr.P.S*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI